

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 602/99

Wednesday, this the 10th day of November, 1999.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Joseph James,
S/o. Late A.G. James,
Sub Inspector of Police (Special Branch),
Lakshadweep Office, Cochin,
residing at: 47/347, Near Anglo Indian
School, Vaduthala P.O., Kochi - 23.

...Applicant

By Advocate Mr. P. Ramakrishnan

Vs.

1. Union Territory of Lakshadweep represented by the Administrator, Kavaratti P.O.
2. The Central Bureau of Investigation represented by the Superintendent of Police, C.B.I., Cochin.
3. The Superintendent of Police, Union Territory of Lakshadweep, Kavaratti.

...Respondents

By Advocate Mr. S. Radhakrishnan, ACGSC

The application having been heard on 10.11.99, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

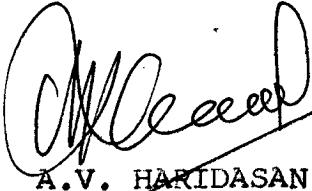
This O.A. has been filed by the applicant Shri. Joseph James, Sub Inspector of Police against the order dated 22nd of March, 1999 (Annexure A-1) by which he was placed under suspension, in which it was also stated that his headquarters would be shifted to Kavaratti and the order dated 30th of April, 1999 (Annexure A-2) by which he was informed that if he failed to report for duty, disciplinary action will be taken against him. Respondents have filed a detailed reply statement. However, when the matter came up for hearing, the learned counsel for the applicant stated

that the impugned order has since been recalled, the suspension against the applicant has been revoked and the applicant has gone to Kavaratti to report for duty there. It is also stated that as the grievance of the applicant does not exist any more, the application may be closed as withdrawn.

2. Accordingly, the Original Application is closed as withdrawn.

Dated this the 10th day of November, 1999.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURES REFERRED TO IN THIS ORDER

1. Annexure A-1:

True copy of order No.F18/28/99 Pol/813/dated 22.3.1999 issued by the 3rd respondent.

2. Annexure A-2:

True copy of letter F.No.18/339/79/Estt(Pd) dated 30.4.1999 issued by the 3rd respondent.